

Closing of the Fertilizer Factory at Gorakhpur

1596. SHRI RAM NARESH YAD-AV: Will the PRIME MINISTER be pleased to state:

(a) the reasons for closing of fertilizer factory at Gorakhpur; and

(b) whether Government have any plan for running the said factory?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) The fertilizer factory at Gorakhpur was closed on account of an accident which took place on 10th June, 1991, due to bursting of a gas pipeline. Thereafter, Fertilizer Corporation of India was directed by Directorate of Factories, U.P., to get health survey done by a third party before re-starting the plant. A detailed health survey is being conducted which is likely to be completed by October 1991.

(b) After getting recommendation of the Board of Directors of Fertilizer Corporation of India on health survey report of the unit, the Government will take a decision on the future running of the plant.

Reservation for Women in Govt. Services

1597. SHRI RAM NARESH YAD-AV: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration for reservation for women in Government services and public undertakings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) and (b) A proposal to provide for reservation for women in services under the Central Government is under consideration.

Ceiling on Agricultural Holdings

1598. SHRI RAM NARESH YAD-AV: Will the PRIME MINISTER be pleased to state:

(a) whether there is a ceiling on agricultural holdings, in different States and Union Territories;

(b) if so, what is the quantum of maximum and minimum ceiling as imposed in different States; and

(c) the quantum of surplus land used in the States and distributed among the landless poor during the year 1988, 1989 and 1990?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) and (b) Most of the States have imposed ceiling on agricultural holdings.

State-wise information of ceiling on agricultural holdings is given in the Annexure attached. (See Appendix CLX, Annexure No. 59).

(c) The State-wise information on extent of land reserved for the use of public purposes upto March, 1991 and area distributed in 1988, 1989 and 1990 is given in the Annexure attached. (See Appendix CLX, Annexure No. 60).

Industrial proposals for Eastern U.P.

1599. SHRI RAM NARESH YAD-AV: Will the PRIME MINISTER be pleased to state:

(a) whether many proposals relating to the setting up of major Industrial Units in Eastern Uttar Pradesh comprising Gorakhpur, Ballia and Jaunpur are pending with the Central Government, if so, the details thereof; and

(b) the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) and (b) As on 31st August, 1991, 5 applications relating to Gorakhpur District